

scheme to carry Bhakra waters to the arid lands of Gurgaon District;

(b) if so, whether the Central Government have received the scheme for approval; and

(c) the details of the scheme and whether the scheme has been approved?

**The Deputy Minister of Irrigation and Power (Shri Hathl):** (a) No information is available

(b) No, Sir.

(c) Does not arise

#### **Drainage Schemes in Assam**

**1104 Shri Basumatari:** Will the Minister of Health be pleased to state:

(a) whether the Government of Assam have submitted any scheme for underground drainage with sewage system for Gauhati; and

(b) if so, the action taken thereon?

**The Minister of Health (Shri Karmarkar):** (a) No

(b) Does not arise

#### **Non-Gazetted Staff of Civil Aviation Department**

**1105. Shri Basumatari:** Will the Minister of Transport and Communications be pleased to state

(a) whether non-gazetted officials in the Civil Aviation Department have uniform hours of work and schedule of duties,

(b) whether non-gazetted officials in charge of aerodromes or sections get temporary gazetted rank or special pay for taking the responsibility, and

(c) whether the aerodromes are under the unified charge of one official?

**The Deputy Minister of Civil Aviation (Shri Mohinddin):** (a) No, Sir. It is not possible to have uniform hours of work for each of the different categories of Ministerial, Operational, Fire Fighting, Workshop, 358 L.S.D.—4.

Chowkidary etc. staff employed by the Civil Aviation Department.

(b). No, Sir. The charge being not heavy, special pay or gazetted status is not justified.

(c). Six minor aerodromes are under the over-all charge of Assistant Communication Officers posted there who have been trained in Air Traffic Control duties.

#### **Minor Irrigation Potential in Assam**

**1106 Shri Basumatari:** Will the Minister of Food and Agriculture be pleased to state:

(a) whether the problem of full utilization of minor irrigation potential created in Assam was discussed in the Eastern Region and Regional Minor Irrigation conference held in Calcutta on 8th and 9th August, 1950; and

(b) if so, whether the Assam Government has suggested any measures for full utilization of the resources as Assam is full of rivers and tributaries?

**The Minister of Food and Agriculture (Shri A P Jain):** (a) Yes.

(b) The Government of Assam have now decided to take up medium and small sized irrigation projects, besides the embankment and drainage projects that were being attended to so far. They have already taken up surveys and investigations in respect of such projects, particularly in the areas which have been suffering from drought in the past years. The State Government have also proposed to undertake expansion of their Power Pump Irrigation Programme

#### **Reservation of Posts for Anglo-Indians**

**1107. { Shri Frank Anthony:  
Shri Barrow:**

Will the Minister of Railways be pleased to state:

(a) the number of posts reserved for Anglo-Indians, on each Railway, for the Calendar years 1946, 1947, 1950, 1951, 1952, 1953, 1954, 1956, 1957 and 1958 separately;

(b) the number of Anglo-Indian applicants for the above posts in each of the above years; and

(c) the number of the above posts actually filled by Anglo-Indians during the above years on each Railway?

The Deputy Minister of Railways (Shri Shahnawaz Khan): (a) to (c). Information is being collected and will be laid on the Table of the Lok Sabha.

कानपुर लोको वर्कशाप में भिडन्त

११०८. श्री मोहन स्वल्प क्या रेलवे मंत्री यह बताने की कृपा करेंगे कि .

(क) क्या यह सच है कि ६-१० फरवरी, १९५९ की रात को कानपुर के लोको वर्कशाप में सवारी गाड़ियों के दो इजनों की भिडन्त हो गई जिसके परिणामस्वरूप इजनों को काफी क्षति हुई, इजनों से बैठे कर्मचारियों को चोटें आईं और वे बाहर जा गिरे और रेल की लाइनें टेढ़ी हो कर जमीन में रस गईं, और

(ख) यदि हा, तो उसका ब्योरा क्या है ?

रेलवे उपमंत्री (श्री शाहनवाज खां) :

(क) जी नहीं ।

(ख) सवाल नहीं उठता ।

Minor Irrigation Scheme in Bombay

1109 Shri Pangarkar: Will the Minister of Food and Agriculture be pleased to state.

(a) whether any financial help has been asked for by the Government of Bombay for minor irrigation schemes during 1959-60, and

(b) if so, the extent thereof?

The Minister of Food and Agriculture (Shri A. P. Jain): (a) and (b) Yes Sir A sum of Rs 5.31 crores has been asked for by the Government of Bombay.

Wagons

1110 Shri Siddananjappa: Will the Minister of Railways be pleased to state:

(a) whether the Railway Board has placed orders on Indian Manufacturers for supply of 55 ton capacity wagons;

(b) if so, what is the value of the orders so placed, and when are the wagons expected to be delivered, and

(c) which are the firms with whom the orders have been placed ?

The Deputy Minister of Railways (Shri Shahnawaz Khan): (a) Yes.

(b) According to the provisional price given to the firms the total value of the order is Rs 5.25 crores. These wagons are expected to be delivered between June '59 to April '60

(c)

- 1 M/s Burn & Co Ltd, Howrah
- 2 M/s ISW & Co Ltd, Burnpur
- 3 M/s Jessop & Co, Ltd Calcutta, and
- 4 M/s Braithwaite & Co, Ltd, Calcutta

Surplus Machinery of Irrigation and Power Projects

1112 { Shri Ram Krishan Gupta:  
Shrimati Ila Palcboudhuri:  
Shri Muhammed Elias:

Will the Minister of Irrigation and Power be pleased to state:

(a) whether any assessment has been made regarding the availability of capital equipment and spare parts which are surplus with the irrigation and power projects; and

(b) if so, the nature of steps to be taken for their optimum utilisation for the benefit of the country?

The Deputy Minister of Irrigation and Power (Shri Hathi): (a) An assessment is being made